Reviialisation of Territorial Army

2593. DR. SANJAYA SINH: Will the Minister of DEFENCE be pleased to state;

- (a) whether a study had been undertaken by Government to examine- the possibilities of revitalisation of the Territorial Army-
- (b) if so, what are the findings thereof; and
- (c) what followup action has been taken/proposed to be taken to revitalise the Territorial Army?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S, KRISHNA KUMAR): (a) Government have not under taken any specific study in the recent past on the possibility of revitalisation of the Territorial Army.

(b) and (c) Do not arise.

Recruitment office at Kanpur

2594. SHRI SYED SIBTEY RAZ1: Will the Minister of DEFENCE be pleased to

- (a) whether Government have been requested to set up "a recruitment office at Kanpur for recruitment in defence services;
 - (b) if so, what are the details thereof;
- (c) whether any action on these requests has since been taken; and
- (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHNA KUMAR): (a) Government

have received requests for the opening of a Recruitment Office at Kanpur. However, since the Recruiting Office at Lucknow is adequately meeting the requirements of candidates from Kanpur, it has been decided not to accede to the requests.

to Questions

Security Guards in Bharat Electronics Limited, Shahibabad

2595. SHRI JAGANNATH SINGH: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that Bharat Electronics Limited, Shahibabad, Uttar Pradesh conducted an interview for the post of security guards from amongst the exservicemen in the month of June, 1992:
- (b) if so, what is the total number of vacancies and how many ex-servicemen were called for the interview;
- (c) whether any panel has been formed in this regard and how many ex-servicemen have been selected for the posts of security guard, name-wise; and
- (d) by when the selected candi dates will be offered employment?

THE MINISTER OF STATE IN THE MINISTRY OF (PETROLEUM AND NATURAL GAS AND ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHNA KUMAR): (a) Yes, Sir.

- (b) 68 ex-servicemen were called for interview for filling up 21 posts of security guard's in Bharat Elec tronics Limited, Sahibabad.
- (c) and (d) A panel of ex-service men has been drawn up. list of 21 candidates who have been offered appointment, subject to their being found medically fit, is enclosed as statement.

to Questions

Statement

List of selected candidates (Ex-Servicemen) who have been Offered appointment, su&ject to their being found medically fit, for the post of Security Guard in Bharat Electronics Limited, Sahibabad.

S. No. Name

- 1. Ex-NK SP Sharma
- 2. Ex-HAV BK Bisht
- 3. Ex-NK BS Negi
- 4. Ex-SGT. IS Arya
- 5. Ex-HAV JS Shekhawat
- 6. Ex-DFR Raj Singh
- 7. Ex-HAV Jai Singh
- 8. Ex-NK Charan Singh
- 9. Ex-HAV Dhan Bahadur
- 10. Ex-HAV OV Singh
- 11. Ex-HAV Jai Ram
- 12; Ex-HAV RA Singh
- 13. Ex-LS Har Saran
- 14. Ex-NK MS Balahara
- 15. Ex-NK Suresh Chand
- 16. Ex-HAV Bharat Rai
- 17. Ex-HAV DS Rawat
- 18. Ex-HAV KS Rawat
- 19. Ex-HAV SR Arya
- 20. Ex-NK Kale Ram
- 21. Ex-HAV Hari Chind

Additional Increments to Technical Assistants

2596. SHRI SHABBIR AHMAD SALARIA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that three additional increments are granted to Technical Assistants working in the Joint Cipher Bureau, Ministry of Defence after successful completion of one year's inhouse training on promotion/fresh appointment in the grade;

- (b) if so, whether this benefit has been given to the promotees/ fresh appointees of 1989 and 1990;
 - (c) if not, the reasons therefor; and
- (d) by when Government propose to grant the said increments to the promotees/fresh appointees of 1989 and 1990?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS WITH ADDITIONAL CHARGE OF THE MINIS-